

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
OA No.1716/1995

(20)

New Delhi, this 18th day of January, 2000

Hon'ble Shri Justice V.Rajagopala Reddy, Vice-Chairman(J)
Hon'ble Smt. Shanta Shastry, Member(A)

1. Nakul Dev
2796, Sector 7A, Green Park
Faridabad
2. M.L.Soni
6, Arjun Nagar
PO Safdarjung Enclave
New Delhi
3. D.N. Bera
81J, Vasant Vihar
New Delhi
4. N. Sivakumar
E-510, M.S.Apartments
K.G.Marg, New Delhi
5. K.S.Krishnamurthy
E-611, MS Apartments
K.G.Marg, New Delhi
6. S.L. Gupta
12, Om Vihar Phase 1 B
Uttam Nagar, New Delhi
7. Rajeev Kumar
I-145, Sarojini Nagar
New Delhi

(By Shri G.D. Gupta, Advocate)

.. Applicants

versus

Union of India, through

1. Secretary
Ministry of Water Resources
Shram Shakti Bhavan, New Delhi
2. Director
Central Soil & Materials Research Station
Olof Palme Marg
Hauz Khas, New Delhi

.. Respondents

(By Shri A.K.Bhardwaj, Advocate)

ORDER

By Reddy, J. -

Heard both sides. Learned counsel for the
applicants submits that this is an identical matter and is
covered by the judgement in OA No.1715/95 dated

14.10.99.

C.S.B

2. In the circumstances, the OA succeeds and in terms of the judgement in OA No.1715/95, respondents are directed to promote the applicants retrospectively from the date they have completed five years regular service in the grade of Research Officer and became eligible for promotion and to grant them all consequential benefits.

3. This exercise shall be completed by the respondents within a period of four months from the date of receipt of a copy of this order. No costs.

b a n t f
(Smt. Shanta Shastry)
Member (A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman(J)

/gtv/